HIGH COURT OF UTTARAKHAND, NAINITAL NOTICE

No. 57/UHC/Admin.A/2023

Hon'ble the Chief Justice Sri Vipin Sanghi is going to superannuate on 26th of October, 2023. As a mark of respect to bid farewell to Hon'ble the Chief Justice, a Full Court Reference (Farewell) will be held on 20.10.2023 (Friday, being the last Court working day before the Dussehra holidays) in the Chief Justice's Court at 03:30 P.M.

Sd/-(Anuj Kumar Sangal) Registrar General

Dated: Nainital: October 17, 2023

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No. 5787 /UHC/I-d-1/Admin.A/2023

Copy forwarded for information to:

- 1. P.P.S. of the Court. with request to place the same before Lordship's kind perusal
- 2. P.S./P.A. to Hon'ble Judge's with request to place the same before Lordship's kind perusal.
- 3. Advocate General, Government of Uttarakhand, Nainital.
- 4. Chairman, Bar Council of Uttarakhand, Nainital.
- 5. President/Secretary, High Court Bar Association, Nainital with request to inform all members of the Bar.
- 6. Government Advocate, Government of Uttarakhand, Nainital.
- 7. Chief Standing Counsel, Government of Uttarakhand, Nainital.
- 8. Assistant Solicitor General, Government of India, Nainital.
- 9. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
- 10. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
- 11. Member-Secretary & OSD, Uttarakhand State Legal Services Authority, Nainital.
- 12. District Judge, Nainital.
- 13. Commissioner, Kumaon Division.
- 14. D.I.G. Kumaon Division.
- 15. District Magistrate, Nainital.
- 16. S.S.P., Nainital.
- 17. All the Registrars / OSD of the Court.
- 18. Secretary, High Court Legal Services Authority, Nainital.
- 19. Joint Registrars of the Court.
- 20. P.S. to Registrar General.
- 21. All the Deputy Registrars / Assistant Registrars/Section Officers/Librarian of the Court.
- 22. I/c Head B.S. / Joint P.P.S./Head P.S. of the Court.
- 23. Chief Protocol Officer of the Court.
- 24. Management Officer/Protocol Officer/Public Relations Officer of the Court for ensuring all necessary arrangements.
- 25. Chief Security Officer, High Court of Uttarakhand, Nainital.
- 26. I/c Dispensary, High Court of Uttarakhand, Nainital.
- 27. I/c N.I.C., High Court of Uttarakhand, Nainital.
- 28. Notice Board.
- 29. Guard File.

By order

Joint Registrar-II